

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
HELIOS PHOTO VOLTAIC LIMITED OPERATING IN PV CELLS AND PV MODULES AND
RENEWABLE ENERGY GENERATION AT DELHI, UTTAR PRADESH & RAJASTHAN

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|--|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP | HELIOS PHOTO VOLTAIC LIMITED. CIN- U40106DL2005PLC143431 |
| 2. | Address of the registered office | 14, First Floor, Okhla Industrial Estate Phase IV, South Delhi, New Delhi, Delhi, India, 110020 |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of fixed assets are located | 1) Helios Photo Voltaic Ltd, 66 B, Udyog Vihar, Greater Noida, Uttar Pradesh, India, 201306 2) Helios Photo Voltaic Ltd, Khasra No 589, Village Tinwari, District Jodhpur, Rajasthan, India - 342306 |
| 5. | Installed capacity of main products/ services | At Greater Noida, UP PV Cell Production – 80 MW PV Module Production- 100 MW At Tinwari, Jodhpur, Rajasthan Installed Capacity of Solar Plant – 5 MW (Superstructure of 14,510 operational Modules) |
| 6. | Quantity and value of main products/ services sold in last financial year | Total Production in last year - 79,52,979 KWH in 2023 Value of units sold- INR 14,40,00,000 |
| 7. | Number of employees/ workmen | Employees – 10 Employees Advisors – 3 Advisors Contractors – 2 Contractors for security and House Keeping |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Link of Financial Statements for the FY 2021-2022 & FY 2022-2023 and List of Creditors - https://drive.google.com/drive/folders/12kuyigdagTL9WTxgN-RfAIWs5V81r_ld?usp=drive_link |

ASC Insolvency Services LLP
(Insolvency Professional Entity)
Reg. No. : IBBI/IPE/0060



Partner / Authorized Signatory

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| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | <ol style="list-style-type: none"> 1. Minimum tangible net worth of INR 20 Crores (INR 30 Crores for Consortium) as on March 31, 2023 (Private/ Public Limited Company, Partnership Firm, LLP, and Body Corporate). 2. Assets Under Management (AUM) of at least INR 100 Crores as on March 31, 2023/ Committed funds of minimum INR 100 Crores {For FIIs/FIs/AIFs/ NBFCs/ etc. (other than ARCs)} 3. Assets Under Management (AUM) for ARCs as per RBI Guidelines. For obtaining complete details please mail at ibc24helios@gmail.com |
| 10. | Last date for receipt of expression of interest | 26 March 2024 (Tuesday) |
| 11. | Date of issue of provisional list of prospective resolution applicants | 03 April 2024 (Wednesday) |
| 12. | Last date for submission of objections to provisional list | 08 April 2024 (Monday) |
| 13. | Date of issue of final list of prospective resolution applicants | 12 April 2024 (Friday) |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 17 April 2024 (Wednesday) |
| 15. | Last date for submission of resolution plans (to RP) | 16 May 2024 (Thursday) |
| 16. | Process email id to submit Expression of Interest | ibc24helios@gmail.com |

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IBBI/IPE-0060/IPA-1/2022-23/50012
AFA Validity- 04 December 2024

Resolution Professional for HELIOS PHOTO VOLTAIC LIMITED
Authorised Signatory - Alok Kumar Agarwal (Insolvency Professional)
Corporate Address- C-100, Sector 2, Noida, Uttar Pradesh 201301

Date : - 11 March 2024

Place :- New Delhi